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BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH PUNE

E.A.19/2017 in

O.A. 2/2013

Sarang yadwadkar and othersApplicant

Vs.

Pune Municipal Corporation and others Respondents

MEMO FOR FILING REPORT

As per the order dated 28/11/2017 the Committee Report dated 27/12/2017 has been filed herewith.

Hence this memo.

Date:



He Suresh

- 1) Officer Surveyor,
Office of The Director,
Maharashtra & Goa GDC,
Survey of India, Pune-411006.



Ghopade

- 2) Superintendent Engineer,
Pune Irrigation Circle, Pune.



Seiler

- Superintendent Engineer,
Building Permission, PMC.

(Committee members, committee constituted as per order dated 28.11.2017)

NATIONAL GREEN TRIBUNAL
PUNE
FILED
16-1-18
Date.....

COMMITTEE REPORT

As per the directions of this Hon'ble Tribunal in the Order dated 28/11/2017 a committee comprising of 1) Officer Surveyor, Office of The Director, Maharashtra & Goa GDC, Survey of India, Pune 2) Superintendent Engineer, Pune Irrigation Circle, Pune, 3) Superintendent Engineer, Building Permission, PMC has caused a visit and inspection along the stretch 1.35 kms. of river Mutha between chainage 0/400 to 1/750. The committee has gone to the site on 27/12/2017. A report has been prepared in respect of identification and demarcation of Blue Line and Red line on the site with reference to the Map at Annexure B to the Affidavit of the Irrigation Dept dated 27/11/2017.

As per the liberty granted to the Applicant the Applicant remained present but caused interference in the work of the committee.

1. The Irrigation Department has shown a Map at Annexure B showing the Blue Line and Red Line from chainage 0.400 to 1 + 750 to the Affidavit of the Irrigation Department dated 27/11/2017. Then Irrigation Department has also put up before us the booklet showing the longitude, latitude, cross-sections and geo-referencing available at Google Imagery.

2. The committee with the help of GPS (North Survey and Positioning system) and total station were used for verifying the longitude latitude, cross-sections etc.

3. On behalf of Water Resources Department observations are as below;

It seems that while preparing blue line and red line maps in 2011, only main Mutha river is considered, Nalas, streams and their adjoining low laying areas near confluence with Mutha river at this point are not considered.

After comparing the Map at Annexure B and verifying it with the longitude, latitude, cross-sections and geo-referencing available at Google Imagery so also after taking into consideration the streams, nalas and their adjoining low laying areas at this point of Mutha river, the longitude and latitude specifically provided in the flood line map prepared in May 2017 along with the precise reduced level.

The identification and demarcation of Blue Line and Red Line done at the site has been done in accordance with the precise reduced levels (RL) of blue line & red line shown in Annexure B map of 2011 and the same are considered to be correctly identified and demarcated. Streams and nalas joining the river has been taken into consideration while preparing flood line map without changing blue line and red line reduced levels (RL) in the year 2017 while taking reference and help of geo-referencing available at Google Imagery, the variation can be seen in the Map prepared in 2011 and demarcation of Blue Line and Red Line on the Google Map.

4. On behalf of Pune Municipal Corporation and Survey of India following observation are made after site visit.

It is observed that blue and red line which was shown by Irrigation Department in annexure B between ch.0.400 to 1+750 and what was observed during site visit the position of blue line and red line with reference to latitude and longitude map between Ch.400m to 525m and 1300m to 1750 m is differ. The difference of same may be observed by these two maps i.e. Annexute B map 2011 by Irrigation Department and latest google imaginary map with latitude and longitude prepared by Irrigation Department. The reasoning behind these difference are stated by Irrigation Department in their statement in Sr.No.3 of this affidavit.

5. We committee members submit that,

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With reference to longitude, latitude in geo reference drawing is found correct onsite by instrumentation survey. Instead of earlier maps as per with annexure B, the geo references map is more correct according to site survey.

Both copy's annexure B and Google imagery drawing maps attached here with separately.

Hence this report.

Date:



The Surveyor
1) Officer Surveyor,
Office of The Director,
Maharashtra & Goa GDC,
Survey of India, Pune-411006.



Chopade
Superintendent Engineer,
Pune Irrigation Circle, Pune.

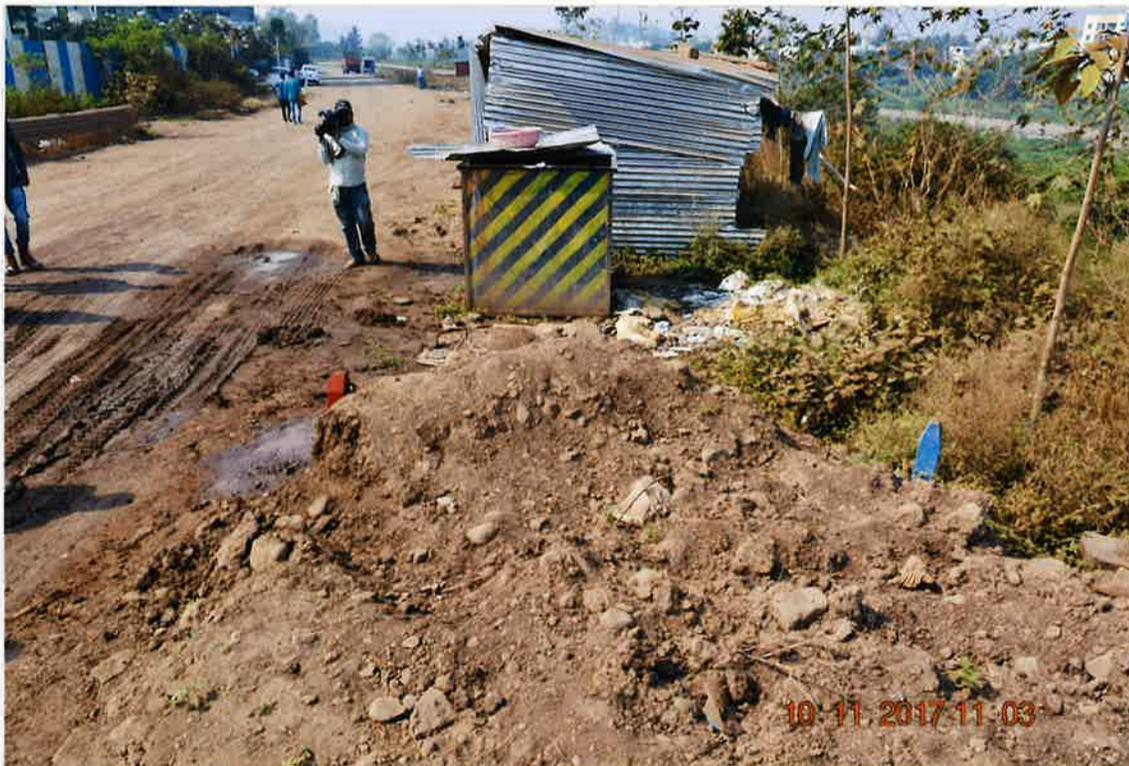


Sehla
Superintendent Engineer,
Building Permission, PMC.

(Committee members, committee
constituted as per order dated 28.11.2017)



Erroneous flood line marking at site at chainage 750M.
Note - Red Flood line and Blue Flood line shown at the same level.



This entire road needs to be demolished and shifted away from the river bed (chainage 400M to 750M)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(NGT) ZONAL BENCH AT PUNE**

EA
Ori. Application 16/2018

Sarang yadwadar and others

- Applicants

vs.

The State (Government of Maharashtra)
And others

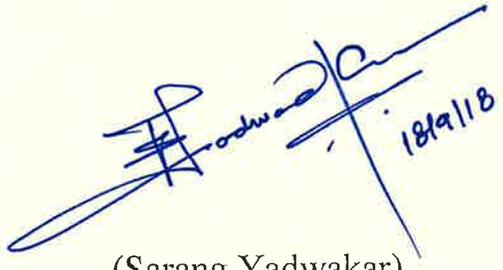
-Respondents

Application for production of some important documents (Maps)

The applicant are filing some important maps regarding original flood lines defined by irrigation department and some maps showing flood lines identified as per Lat-long technique.

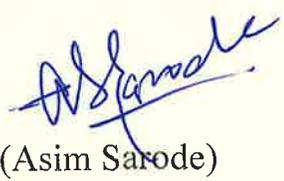
The applicants have served copies of maps to all respondents for the ready reference of NGT, hard copies of said maps along with scanned soft copies are being submitted along with these application.

Pune
Date: 18/09/2018



(Sarang Yadwakar)
Applicant No.1.

584/RG/DAK
26/9/18



(Asim Sarode)
Advocate for the applicant

Ld. RG

64/DAK/RG
27.9.18

Pl put up into file
27/9/18



27.9.18
Consultant (S)



OK

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To,
The Commissioner
The Pune Municipal Corporation
Maps (5 nos.) filed by Applicants before NGT in Case No. EA 16/2018.
Encl- As above

पुणे महानगरपालिका
महापालिका आयुक्त कार्यालय,
सिखजीनगर, पुणे-४११००५.
नैसर्गिक
स्वास्थ्य
दिनांक 10/9/2018
वेळ

To,
Chief Engineer,
Khadakwasla Irrigation Division,
Maps (5 nos.) filed by Applicants before NGT in Case No. EA 16/2018.
Encl- As above

RA 9010019C
आयुक्त लिपीक
खडकवासला पाटबंधारे विभाग
सिंचन भवन, पुणे. ११

To,
The Regional Officer
Maharashtra Pollution Control Board,
Maps (5 nos.) filed by Applicants before NGT in Case No. EA 16/2018.
Encl- As above

Received
SB
10/9/18
Clerk
Regional Office
M.P.C.B. Pune

To,
Chief Engineer,
Public Works Department(PWD)
Maps (5 nos.) filed by Applicants before NGT in Case No. EA 16/2018.
Encl- As above

9010171
आयुक्त लिपीक
पुणे नगरपालिका, पुणे-४११००५

BEFORE THE NATIONAL GREEN TRIBUNAL (DELHI) IN OA 132/2018 AND EA 16/2018

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ORIGINAL FLOOD LINES AS DEFINED BY IRRIGATION DEPARTMENT IN 2011

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BEFORE THE NATIONAL GREEN TRIBUNAL (DELHI) IN OA 132/2018 AND EA 16/2018



ORIGINAL FLOOD LINES AS PER LAT-LONG AND FLOOD LINES SHOWN ON DEVP. PLAN MAPS.

CENTER OF THE CIRCLE

NOTE: THE GRID SIZE IS 30MX30M AS PER THE LONGITUDE AND LATITUDE.

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